

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 301(ND)/17

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
13.09.2017**

NAME OF THE COMPANY: M/s Gay Printers Vs. M/s Pawan Buildwell Pvt.
Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

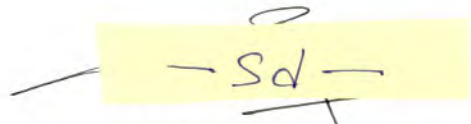
For the Petitioner (s) : Mr. Saurabh Kripal, Advocate
Mr. Shrey Singh, Advocate
Mr. Sumit Sinha, Advocate

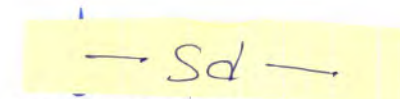
For the Respondent (s) : Mr. Virender Ganda, Sr Advocate with
Mr. Raghav Kakkar,
Mr. Mandeep Singh Vinaik,
Mr. Anuj Kapoor, Advocates

ORDER

A petition has been filed under Section 340 by the Petitioner. Let it be registered as a separate petition.

Be listed it for arguments tomorrow on 14th September, 2017.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**